

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3568**

TO BE ANSWERED ON APRIL 04, 2022

DEMOLITION OF SLUMS

NO. 3568. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slums and the population of slum dwellers in the country, State-wise;
- (b) the number of slums demolished during the last three years and the amount of compensation disbursed, State-wise and year-wise; and;
- (c) the fund disbursed for construction of low cost housing during the last three years and the number of houses constructed, State-wise and year-wise?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a): State-wise number of slums as per 69th Round survey of National Sample Survey Office (NSSO) 2012 and the population of slum dwellers as per Census 2011 in the country is at Annexure-I.

(b) & (c): Land and colonization are State subjects. Therefore, schemes related to housing for people living in urban area are being implemented by State/ Union Territories (UTs). However, Ministry of Housing and Urban Affairs is supplementing the efforts of State/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible families/ beneficiaries. Eligible beneficiaries can avail the benefit of PMAY-U through any one of the available four verticals i.e. Beneficiary-led Construction (BLC), Affordable House in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on their preference. Data pertaining to number of slums demolished and the amount of compensation disbursed is not maintained by this Ministry. The State-wise number of houses sanctioned and funds disbursed during the last three years under PMAY-U are at Annexure-II.

Annexure-I referred in reply to RS USQ No. 3568 due for answer on 04.04.2022

Slum Population as per Census of India 2011 and Number of Slums as per 69th Round survey of NSSO2012 for State/UTs.

States/ UTs	Number of Slums as per 69th Round survey of NSSO (2012)	Slum Population as per Census 2011
Andhra Pradesh	4,539	1,01,86,934
Arunachal Pradesh	-	15,562
Assam	71	1,97,266
Bihar	655	12,37,682
Chhattisgarh	1,079	18,98,931
Goa	-	26,247
Gujarat	2,923	16,80,095
Haryana	71	16,62,305
Himachal Pradesh	47	61,312
Jammu & Kashmir	42	6,62,062
Jharkhand	-	3,72,999
Karnataka	1,424	32,91,434
Kerala	35	2,02,048
Madhya Pradesh	1,635	56,88,993
Maharashtra	7,723	1,18,48,423
Manipur	-	NS
Meghalaya	-	57,418
Mizoram	-	78,561
Nagaland	-	82,324
Odisha	756	15,60,303
Punjab	597	14,60,518
Rajasthan	1,600	20,68,000
Sikkim	-	31,378
Tamil Nadu	2,364	57,98,459
Tripura	-	1,39,780
Uttar Pradesh	1,814	62,39,965
Uttarakhand	-	4,87,741
West Bengal	3,957	64,18,594
A& N Islands	-	14,172
Chandigarh	-	95,135
D & N Haveli	-	NS
Daman & Diu	-	NS
Delhi	458	17,85,390
Lakshadweep	-	NS
Puducherry	17	1,44,573
All India*	33,510	6,54,94,604

Note: Estimate not presented as the number of sample slum is less than 10.

'NS' indicates slum not reported.

* Number of slums in small States/UTs is not available, however the total number of slums in the country as per NSSO surveys 69th is 33,510.

Annexure-II referred in reply to RS USQ No. 3568 due for answer on 04.04.2022

The State-wise number of houses sanctioned and funds disbursed during the last three years under PMAY-U

S. No.	State/UT	Houses Sanctioned during last three years (Nos.)	Central Assistance Released during last three years (₹ in Cr.)
1	A&N Islands	577	0.68
2	Andhra Pradesh	13,50,124	6,803.22
3	Arunachal Pradesh	1,095	40.95
4	Assam	81,628	635.12
5	Bihar	2,24,868	1,604.90
6	Chandigarh	923	20.84
7	Chhattisgarh	1,66,120	1,833.94
8	D&NH and D&D	5,035	109.34
9	Delhi	22,810	519.53
10	Goa	2,394	56.17
11	Gujarat	5,38,592	9,000.89
12	Haryana	95,170	906.64
13	Himachal Pradesh	4,309	87.99
14	J&K	26,562	265.05
15	Jharkhand	63,412	1,285.79
16	Karnataka	2,90,775	2,573.23
17	Kerala	60,783	1,100.40
18	Ladakh	382	2.22
19	Lakshadweep	-	-
20	Madhya Pradesh	4,03,942	6,178.35
21	Maharashtra	11,27,222	9,267.48
22	Manipur	26,008	177.22
23	Meghalaya	3,965	2.93
24	Mizoram	10,730	113.88
25	Nagaland	21,564	186.23
26	Odisha	80,957	1,118.41
27	Puducherry	8,460	103.64
28	Punjab	63,465	877.04
29	Rajasthan	1,18,162	1,788.30
30	Sikkim	123	3.75
31	Tamil Nadu	3,92,481	4,978.45
32	Telangana	81,802	1,503.91
33	Tripura	22,645	551.4
34	Uttar Pradesh	13,36,624	13,585.90
35	Uttarakhand	28,488	320.64
36	West Bengal	3,41,263	3,831.16
Total		70,03,460	71,435.60